

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 32105/2017, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 4795/2017

SAGAR ALIAS SHIV SAGAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [IA FOR BAIL] ON IA 32105/2017)

Date : 14-11-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Sanjay Singh, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s)
Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to Ld. Counsel for
the sole respondent to file the counter affidavit. After expiry of
four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG